

The Planning Commission have proposed a capital outlay of Rs. 30 crores from H.A.L. for investment during the Fifth Plan.

H.A.L. projects are going to be established at the existing site. It is proposed to locate Niacinamide plant at Bettiah, Bihar. The location of the Formulation unit of the IDPL is being investigated.

#### Employees of Burmah-Shell

\*294 SHRI SANAT KUMAR RAHA :  
SHRI S. KUMARAN :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have taken note that Burmah-Shell is planning to compulsorily retire a large number of its employees; and

(b) if so, whether Government have had any consultation with the concern to stop this plan or for any other form of retrenchment ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI) : (a) and (b) Burmah-Shell have advised that they have not retrenched any staff and denied having forced any of its employees to go on retirement. At present they have no plans for retrenching or laying off employees or compulsory retirement.

बोकारो स्टील लिमिटेड से पेट्रोल की चोरी

\*295. डा० रामकृपाल सिंह :

श्री सीताराम सिंह :

क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बोकारो स्टील लिमिटेड में मैसर्स हरिनारायण एण्ड कम्पनी का एक पेट्रोल पम्प है;

(ख) क्या यह भी सच है कि उक्त पेट्रोल पम्प के पास 2 लाख 42 हजार लिटर पेट्रोल उसके रिकार्ड से अधिक पाया गया है;

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(ग) यदि हा, तो उसका ब्यौरा क्या है;

(घ) क्या यह भी सच है कि यह अधिक पेट्रोल बोकारो स्टील लिमिटेड से चोरी करके जमा किया गया है, और

(ङ) यदि उपरोक्त भाग (घ) का उत्तर 'हां' हो, तो सरकार इस मामले में क्या कार्यवाही करना चाहती है ?

†[Pilferage of petrol from Bokaro Steel Ltd.

\*295 DR. RAMKRIPAL SINHA :  
SHRI SITARAM SINGH :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that there is a petrol pump belonging to M/s. Harinarain and Company at the Bokaro Steel Limited;

(b) whether it is also a fact that 2,42,000 litres of petrol has been found in excess of the records of the said petrol pump;

(c) if so, what are the details thereof;

(d) whether it is also a fact that the excess petrol has been pilfered from the Bokaro Steel Limited; and

(e) if the answer to part (d) above be in affirmative, what action Government propose to take in the matter ?]

पेट्रोलियम और रसायन मंत्रालय में उपमंत्री

(श्री सी० पी० माझी) : (क) और (ख) जी हां।

28-2-75 को आई०ओ०सी० के अधिकारियों और पुलिस के साथ एक मजिस्ट्रेट द्वारा छापा मारने पर पेट्रोल पम्प से 2,41,900 लिटर पेट्रोल पकड़ा गया था जिसको किसी खाते में नहीं डाला जा सका।

(ग) से (ङ) पुलिस द्वारा की गई जांच के ब्यौरे राज्य सरकार से एकत्र किये जा रहे हैं।

†[ ] English translation.